

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.277/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Wise Trading & Advisory Pvt Ltd .

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CA Nitin Gutka	CA / Authorized Representative	

ORDER

1. Ld. Chartered Accountant Nitin Gutka – Authorised Representative, Present for Applicant.
2. The Petition is admitted.
3. The Petitioner is directed to comply with the directions, given vide separate order, dated 20th April, 2017.
4. The petition is fixed for final hearing on 8th June, 2017.

Date : 20th April, 2017.

sd/-

M. K. Shrawat
Member (Judicial)